

**Nomination of cases by Hon'ble the Chief Justice on 05-05-2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	Special Appeal – 300/2016	Hon'ble Dilip Gupta, J.	Court No. 39 on 05.05.2016
2	W. P. - 377/2016	Hon'ble V. K. Shukla, J.	Listing Section on 05.05.2016
3	Crl. Appeal (u/s 372 Cr. P. C.) - 3807/2015 with Crl. Appeal – 2776/2015 with Crl. Appeal – 2927/2015 with Crl. Appeal – 2928/2015	Hon'ble A. K. Tripathi, J. (with connected matter)	Crl. Appeal Section on 06.05.2016
4	Crl. Appeal – 4675/2013 with Crl. Appeal – 3879/2013 with Crl. Appeal – 3880/2013 with Crl. Appeal – 4006/2013 with Crl. Appeal – 3404/2013	Hon'ble S. K. Gupta, J. (with connected cases)	Crl. Appeal Section on 06.05.2016
5	Crl. Appeal – 867/2014 with Crl. Appeal – 1036/2014 with Govt. Appeal – 2300/2014 with Crl. Appeal (U/S 372 Cr. P. C.) - 135/2014	Hon'ble Vikram Nath, J. (with connected cases)	Crl. Appeal Section on 06.05.2016
6	Crl. Appeal – 820/2015 with Crl. Appeal – 1374/2015 with Crl. Appeal – 1343/2015	Hon'ble A. K. Tripathi, J. (with connected matter)	Crl. Appeal Section on 06.05.2016
7	Crl. Appeal – 4237/2012 with Crl. Appeal – 3861/2012	Hon'ble Bharat Bhushan, J.	Crl. Appeal Section on 06.05.2016
<b>Bench Comprising</b>			
8	W. P. - 18448/2003 (Recall Application)	Hon'ble Arun Tandon, J. And Hon'ble V. K. Birla, J	Writ C-2 Section on 06.05.2016
<b>Hon....., J.</b>			
9	W. P. - 20099/2016	Hon. P. K. S. Baghel J.	Listing Section on 05.05.2016
10	W. P. - 20313/2016	Hon. P. K. S. Baghel J.	Listing Section on 05.05.2016

11	Bail – 9831/2016	Hon'ble Pankaj Naqvi, J.	Bail Section on 06.05.2016
12	Bail – 6712/2016 with Bail – 24182/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 06.05.2016
13	Bail – 36091/2015 with Crl. M.A. - 20065/2015 with Bail – 28218/2012 with Bail – 20565/2012	Hon'ble Pankaj Naqvi, J. (with connected cases)	Bail Section on 06.05.2016
14	Bail – 9541/2016 with Bail – 3611/2016	Hon'ble R. D. Khare, J.	Bail Section on 06.05.2016
15	W. P. - 7818/1999	Hon'ble S. P. Kesarwani, J.	Writ A-2 Section on 06.05.2016
16	W. P. - 7565/1999	Hon'ble M. C. Tripathi, J.	Writ A-2 Section on 06.05.2016
17	W. P. - 7640/1999	Hon'ble M. C. Tripathi, J.	Writ A-2 Section on 06.05.2016
18	C. P. - 3/2015	Hon'ble Ran Vijai Singh, J.	Company Section on 06.05.2016
<b>Appropriate Court dealing with such matters</b>			
19	P.I.L. - 63436/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 05.05.2016
20	Bail – 7320/2015 with Bail – 22354/2013	Appropriate Court dealing with such matters	Bail Section on 06.05.2016
21	Bail – 5920/2016 with Bail – 35779/2015	Appropriate Court dealing with such matters	Bail Section on 06.05.2016
22	Crl. Appeal – 967/2015	Appropriate Court dealing with such matters	Crl. Appeal (S. J.) Section on 06.05.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
06/05/2016